

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:253

ANSWERED ON:09.07.2014

RESERVATION ON THE BASIS OF POPULATION

Ahir Shri Hansraj Gangaram;Patle Smt. Kamla Devi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there are complaints regarding non-implementation of reservation policy for SC/STs and OBCs;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the Government proposes to take any steps for giving reservation in Government jobs in the ratio of the percentage of the population in SCs/STs and OBCs by taking the census for the year 2010-2011 as the basis;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): Department of Personnel and Training is the nodal department for formulating policies, inter-alia, on reservation in services for Scheduled Castes, Scheduled Tribes and Other Backward Classes. It is for each Ministry/Department to implement the orders of reservation policy scrupulously. Complaints from individuals regarding non-implementation of reservation policy are forwarded to the concerned Ministries/Departments for appropriate action. Moreover, Liaison Officers have been appointed in all the Ministries/Departments and offices under the control of Heads of Departments to ensure due compliance of reservation policy. Instructions also exist that Scheduled castes/ Scheduled Tribes employees can directly submit their complaints to National Commission for Scheduled Castes and National Commission for Scheduled Tribes, as the case may be.

(c): No, Madam.

(d): Does not arise

(e): As per decision of the Supreme Court, total reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes cannot exceed the limit of 50%.